


(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17A/2017
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	R. GUNASEKARAN	Advocate for Applicant.	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner stated that the senior counsel could not attend before the Adjudicating Authority today due to personal inconvenience and prayed time for making submissions in the CP and CA 128/2017. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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